

chers' Association had served a notice to Government to the effect that they would resume their agitation from 23rd April, 1985;

(b) if so, what are their grievances; and

(c) what is Government's stand *vis-a-vis* these demands?

**THE MINISTER OF EDUCATION (SHRI K. C. PANT):** (a) Yes, Sir.

(b) and (c) The employees of the Sangathan keep changing their demands from time to time. Consideration of these is a continuous process. Kendriya Vidyalaya Sangathan has been considering various demands of teachers and accepting them to the extent feasible.

#### **Observance of black day by Kendriya Vidyalaya Teachers**

696. **SHRI DIPEN GHOSH:** Will the Minister of EDUCATION be pleased to state:

(a) whether the teachers of Kendriya Vidyalayas all over the country, observed 23rd March, 1985 as a black day;

(b) if so, what are their grievances; and

(c) what is Government's stand *vis-a-vis* these grievances?

**THE MINISTER OF EDUCATION (SHRI K. C. PANT):** (a) The All India Kendriya Vidyalaya Teachers Association had given a notice for observing 23rd March, 1985 as Black Day. However, according to the information available with the Kendriya Vidyalaya Sangathan Headquarters, the Kendriya Vidyalayas functioned normally.

(b) and (c) The employees of the Sangathan keep changing their de-

mands from time to time. Consideration of these is a continuous process. Kendriya Vidyalaya Sangathan has been considering various demands of teachers and accepting them to the extent feasible.

#### **Infant mortality rate**

697. **SHRI YALLA SESI BHUSHANA RAO:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that infant mortality is the highest in the country as compared to that in other countries;

(b) what is the infant mortality rate per 1000 in various States in the country and the reasons for the wide-variations, if any; and

(c) what are the names of the 10 districts in the country with the highest and the lowest infant mortality rate?

**THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA):**

(a) Infant Mortality Rate (IMR) is measured in terms of number of infant deaths per thousand live births per year. According to the Sample Registration System, IMR in India for 1981 was 110. Although this is high as compared to IMR in the developed countries and some of the developing countries, but it is not the highest in the world.

(b) The infant mortality rates as per sample Registration System in 1981 in 17 major State are in the statement.

The infant mortality rate depends on various factors such as age of mother, frequency of pregnancy, education of women, quality of mothers and children care, including immunisation etc. This varies from State to State resulting in wide variation of the infant mortality rate.

(c) District level estimates of infant mortality are not available.

*Sample Registration System*  
INFANT MORTALITY RATES -1981

States/India	Rural	Urban	Combi- ned
Andhra Pradesh . . . . .	93	52	86
Assam . . . . .	107	76	106
Bihar . . . . .	124	60	118
Gujarat . . . . .	123	89	116
Haryana . . . . .	108	52	101
Himachal Pradesh . . . . .	72	65	71
Jammu and Kashmir . . . . .	76	41	72
Karnataka . . . . .	77	45	69
Kerala . . . . .	40	24	37
Madhya Pradesh . . . . .	152	80	142
Maharashtra . . . . .	90	49	79
Orissa . . . . .	140	60	135
Punjab . . . . .	88	51	81
Rajasthan . . . . .	118	53	108
Tamil Nadu . . . . .	104	55	91
Uttar Pradesh . . . . .	157	97	150
West Bengal . . . . .	98	44	91
India . . . . .	119	62	110

**Indiscipline and misbehaviour of staff  
in Delhi hospitals**

698. SHRI YALLA SESI BHUSHANA RAO: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that there has been increased and continued indiscipline and misbehaviour of staff in some of the hospitals in Delhi as reported in the Times of India on 1st April, 1985; and

(b) whether any complaints have been received during the last three years such as those from Hospitals

Welfare Associations in respect of R.B.T.B. Hospitals Kingsway Camp and if so, what are the details thereof and what action has been taken in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA): (a) No, Sir.

(b) Yes, Sir. However the Municipal Corporation of Delhi has intimated that on investigation it was found that there was no incidence of misbehaviour in any of the wards of R.B.T.B. Hospital on 27th March, 1985.